

## Annexure - 1

Name of the Corporate Debtor: Belgium Aluminium &amp; Glass Industries Private Limited

Date of commencement of Liquidation: 24th December 2021

List of stakeholders as on: 19 June 2023

## List of secured financial creditors

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount in INR				
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Bank of Baroda	25.01.2022	61,17,11,697	61,17,11,697	Secured	61,17,11,697	Yes	Pari-Passu first charge on stock and book debts along with other working capital lenders.	-	48.23%	-	-	-	-	-
2	Union Bank of India (Ertswile Corporation Bank)	24.01.2022	26,64,54,210	26,64,54,210	Secured	26,64,54,210	Yes (Deemed Relinquished)	Primary Security: First Pari-passu charge on present and future current assets of the company Collateral security: NIL Corporate Guarantee: Corporate Guarantee of Al Fara'a General Contracting Co. LLC, Abu Dhabi UAE Personal Guarantee given by Dr. J.R. Gangaramani and Mrs. Usha Gangaramani and Corporate Guarantee given by M/s. Al Fara'a General Contracting Co. LLC, Abu Dhabi UAE	21.01%	-	-	-	-	-	
<b>Total</b>			<b>87,81,65,907</b>	<b>87,81,65,907</b>		<b>87,81,65,907</b>				<b>69.23%</b>					